

**LISTS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE  
FINE DEPOSIT SCHEME' ( POWER JYOTI ACCOUNT IN STATE BANK OF  
INDIA)**

अप मुख्य न्यायिक मजिस्ट्रेट  
कोर्ट नं 1 गाजियाबाद  
16/12/16

In the Court of IA Jy

Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
718116	जनिशक्तिम	Mumbai	लीन/पुलिस	100 = 00	The proposed fine may be deposited in Account number ----- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
7147116	श्रीमती सुभाषिणी	7	7	100 = 00	
7146116	अ.क. 12 नं 12	7	7	100 = 00	
7144116	सुपरी अ.क. 12	7	7	100 = 00	
7131116	मनोरंजन	7	7	100 = 00	
	निश्चलित वाड	NI			

अप मुख्य न्यायिक मजिस्ट्रेट  
कोर्ट नं 1 गाजियाबाद  
16/12/16

**DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' ( POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)**

16/12/16

अपर मुख्य न्यायिक मजिस्ट्रेट

In the Court of कोर्ट नं-२ गाजियाबाद

निमित्त वाद

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
1.	4096/15	सरं — मुन्ना	MuAct.	डो फुम	100000	The proposed fine may be deposited in Account number ----- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
2.	4089/15	प — शकुल	प	जयनगर	100000	
3.	4079/15	प — महेश	प	मिहानी गेट	100000	
4.	4083/15	प — सुवेण	प	विजयनगर	100000	
5.	4074/15	प — इरफान	प	सेठ गेट	100000	
6.	4074/15	प — रघुनाथ	प	डो फुम	100000	
7.	4063/15	प — सुरेन्द्रपाल	प	प	100000	
8.	4064/15	प — महेश्वर	प	विजयनगर	100000	
निस्तारित वाद — NIL.						
						<p>अपर मुख्य न्यायिक मजिस्ट्रेट</p> <p>16/12/16</p> <p>नं-२ गाजियाबाद</p>

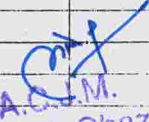


**DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' ( POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)**

Date 16.12.2016

In the Court of AJM III GZB

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
1	0060/16	Imran	MVA Act	S. G. Gate	1000/-	The proposed fine may be deposited in Account number ----- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
2	0069/16	Dinesh Kumar	4	4	450/-	
3	0070/16	Lucky Garg	4	4	150/-	
4	0071/16	Nazim Aji	4	4	300/-	
5	0072/16	Jai Kumar	4	4	1050/-	
<p><u>Disposal</u></p> <p align="center">— NIL —</p>						

  
 A.C.M.  
 Court No. 3, Ghaziabad

